ANNUAL PROPERTY RETURN

Statement of immovable property for the year

2021

1. Name of officer(in full) and service to which the Officer belongs

2. Present Post held

INFORMATION COMMISSIONER

3. Present Pay

Rs.1.12.500/- (Rs.2.25.000/-)

MS SAROJ PUNHANI,IA &AS

Name of Name and details of property			*Droomt If not in the second If not in th				
District, Sub- Division, Taluk and village in which property is situated	Name and details of property		*Present Value	If not in own name state in whose name held and his/her relationship to the Government Servant	How acquired whether by purchases lease**, mortgage inheritance, gift, or otherwise, with date of acquisition and name with details of person/persons from whom acquired	Annual income from the property	Remarks
	Housing and other buildings	Lands					
Delhi	Flat-area 1300 sq.ft Flat No.362 6 th Floor Abhiyan Cooperative Group Housing Society Plot No.15 Sector-12 Dwarka,New Delhi- 110075	NA	Approx Rs.1 Crore	Yes – Sole	Purchased from Abhiyan Cooperative Group Housing Society. Purchased from HBA and Internal savings- 31/01/1994	Approx Rs.2.75 Lacs	Allotment Date- 05/11/2001
Gurgram Haryana	NA	Plot No.1526-P Sector-46 Urban Estate Grugram Haryana	Approx Rs.2.75 Crore	Yes-Sole Inherited	Inheritance-Late Shri Narain Dass Punhani inherited as a result of 'Will' of my father Late Shri Narain Dass Punhani - 30/03/207		Area 286 Sq Mtr Plot allotment Date 1506- 2005 Possession Date 30/03/2007